GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
STARRED QUESTION NO. 273
ANSWERED ON 12TH MARCH, 2020

WEB BASED UTILITY-BHOOMI RASHI

*273.   SHRI BHOLA SINGH:
SHRIMATI SANGEETA KUMARI SINGH DEO:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a)   the extent to which the web based Utility-Bhoomi Rashi has been successful to address the issues related with land acquisition in the country;
(b)   the manner in which the said portal would prove to be useful in full digitalisation, paperless processing of land acquisition cases, promoting transparency and removing corruption/irregularities and deficiencies;
(c)   whether the Government has reviewed the usability of the said portal in processing of digital and paperless land acquisition process;
(d)   if so, the details and the outcome thereof; and
(e)   the other steps being taken by the Government in this regard?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)

(a) to (e)   The Ministry of Road Transport & Highways has developed the BhoomiRashi portal to digitize the land acquisition process for National Highway (NH) Projects. The Portal has been made mandatory for all the Project Implementing Agencies w.e.f. 01.04.2018.

With the adoption of BhoomiRashi portal, all the draft Land Acquisition notifications are submitted online by the concerned revenue official of the State Government, duly designated as Competent Authority for Land Acquisition (CALA). The draft notifications after the approval of the Ministry, are then sent online to the Government of India Press through e-Gazette. Thus, the entire land acquisition process has been digitized and has become paperless. The portal has greatly reduced the time period for publication of notifications and brought in efficiency as well as transparency. During the Financial year 2018-19, a total of 2920 land acquisition notifications were issued as against an average of 1000 notifications issued yearly during the financial years 2016-17 and 2017-18 (prior to the launch of BhoomiRashi portal).

The efficacy of the portal is reviewed in the Ministry from time to time and based on the feedback from the State Governments, as also from the Implementing Agencies of the Ministry, relevant changes are carried out in the BhoomiRashi portal.

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